

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-9397-JK (LD) of 2024
DATED:- 30 - 05 - 2024

Sanction is hereby accorded to the appointment of Officer's of Youth Services and Sports Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 30.05.2024

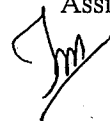
No:- LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Youth Services and Sports Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer





Annexure to the Government Order No 9397-JK(LD) of 2024 dated 30.05.2024

S. No	SWP No/LPA/WP(C)/Cont. No/TA/OA & titled of the case	OIC
1	TA/NO 4809 /2020 in SWP No: 481/2011 titled Pitamber Lal v/s YSS Deptt	Rupinderjit Kour (DVO)
2	TA/NO/6472/2021 titled Shabnam Akhter Malik and anrs v/s YSS Deptt	Jitender Mishra Deputy Director (YSS)
3	TA/NO/8305/2020 titled Suresh Kumar v/s YSS Deptt.	Jitender Mishra Deputy Director (YSS)
4	TA/9124/2020 Suman Lata v/s YSS Deptt.	Jitender Mishra Deputy Director (YSS)
5	TA/NO/2771/2020 titled Shashi Sambyal v/s YSS Deptt.	Jitender Mishra Deputy Director (YSS)
6	WP(C) No. 1845/2022 titled Vijay Singh v/s UT. of J&K and ors	Jitender Mishra Deputy Director (YSS)
7	TA/72/2024 Titled Naresh Kumar v/s YSS Deptt.	Rupinderjit Kour (DVO)
8	SWP No: 160/2019 titled Zakir Hussain v/s UT. of J&K and ors	Mool Raj DYSSO Poonch
9	SWP No: 558/2019 titled Tariq Mehmood Khan v/s UT.of J&K and ors	Jitender Mishra Deputy Director (YSS)
10	WP(C) No.2300/2019 titled Mohd Ashraf v/s UT.of J&K and ors	Jitender Mishra Deputy Director
11	OWP No; 3127/2023 titled Amjad Rashid Wani v/s UT.of J&K and ors	Jitender Mishra Deputy Director (YSS) Ph No: 9419123361
12	WP (C) No. 95/2022 titled Showkat Ahmed Dada v/s UT.of J&K and ors	Altaf Bussain Bhat DVO Kashmir
13	WP(C) No:3308 /2023 titled Mohd Shafiq Dar v/s UT.of J&K and ors	Jitender Mishra Deputy Director (YSS)
14	WP(C) No:1104 /2023Deepak Gupta v/s UT. of J&K and ors	Sh. Sunil Singh Syambal District Youth Services and Sports Officer kathua
15	WP(C) No:2317 /2023 Zahoor Ahmed Mir v/s UT.of J&K and ors	Sh. Balbir Singh DYSSO Budgam Ph No: 7006954872
15	TA/NO/1378/2021 Titled Mohd Aslam Bei Beigh v/s YSS Deptt	Jitender Mishra Deputy Director (YSS) Ph No: 9419123361
16	TA/NO/2407/2020 Titled Perveen Akhtar v/s YSS Deptt	Rupinderjit Kour (DVO) Ph No: 9055353187
17	OA No. 410/2023 titled Hilal Ahmed Dar and others V/s Union Territory of Jammu & Kashmir and others.	Sh. Jitender Mishra, JKAS, Deputy Director YS & Sports, J&K

[Handwritten Signature]